

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

32

ORIGINAL APPLICATION NO. 879/97

DATE OF ORDER : 04-08-1998.

Between :-

Harisingh Raja Ram Warkade

... Applicant

And

1. The Director General (Works),  
Central P.W.O., Govt. of India,  
Nirmal Bhavan, New Delhi-110001.

2. The Director of Horticulture,  
Central P.W.D., I.P.Bhavan,  
New Delhi-110002.

3. The Dy.Director of Horticulture,  
Horticulture Development Division-II,  
C.P.W.D. Sector-7, Antop Hills,  
Bombay-37.

... Respondents

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Counsel for the Applicant : Shri S.Tulasidas

Counsel for the Respondents: Shri K.Ramulu, CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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... 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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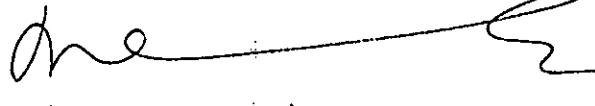
This Original Application is coming up repeatedly for admission hearing. Inspite of that repeated listing, the applicant or his counsel is not present. Though the applicant submitted that he <sup>would</sup> file implead petition, no implead petition has been filed so far. Even in the order dt.20-8-97 it <sup>was</sup> is stated that the OA will be dismissed at the admission stage itself if necessary <sup>but</sup> parties are not impleaded, <sup>was</sup> no action has been taken to implead necessary parties and also ~~absence~~ <sup>absence</sup> of the applicant or his counsel <sup>was not present</sup> whenever the OA is listed for admission hearing, <sup>hence</sup> we find no reasons to keep this OA open for admission .

2. For reasons stated above, the OA is dismissed. No costs.

  
(B.S.JAI PARAMESHWAR)

Member (J)

4/8/98

  
(R.RANGARAJAN)

Member (A)

  
D.R.

Dated: 4th August, 1998.  
Dictated in Open Court.

avlg

OA.879/97

Copy to:-

1. The Director General (Works), Central P.W.D., Govt., of India, Nirmal Bhawan, New Delhi.
2. The Director of Horticulture, Central P.W.D., I.P.Bhawan, New Delhi.
3. The Dy. Director of Horticulture, Horticulture Development Division-II, C.P.W.D. Sector-7, Antop Hills, Bombay.
4. One copy to Mr. S.Tulasidas, Advocate, CAT., Hyd.
5. One copy to Mr. K.Ramulu, Sr.CGSC., CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate copy.

srr

II COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :  
M(J)

DATED : 4/8/98

ORDER/JUDGMENT

M.T/R.A/E.P.HD.

in

C.A.NO. 879/97

ADMITTED AND INTERIM DIRECTIONS,  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

